

MEGHALAYA LEGISLATIVE ASSEMBLY
BUDGET SESSION
(BULLETIN)
TUESDAY, THE 23RD MARCH, 2010.

The House met at 10 a.m. with the Hon'ble Speaker in the Chair, and transacted business till 2.00 P.M. The day was allotted for transaction of Private Members' Business.

Before the Hon'ble Speaker could take up Item No.1, Questions, Shri Conrad K. Sangma, Leader of Opposition interrupted, and drew attention of the House to the news item 'Abuse of House funds – Danggo shows the way', which appeared in 'The Shillong Times', dated 23 March, 2010. The Leader of Opposition requested for discussion and demanded that Shri Martin M. Danggo, Minister, Parliamentary Affairs, should resign on moral ground, and wanted the Chief Minister to comment. He was also supported by Shri James K. Sangma, MLA. The Hon'ble Speaker said that since the matter relates to an ex- Speaker, and the Assembly Secretariat, the matter cannot be discussed in the House. He further said the matter has been referred to the Public Accounts Committee and we have to wait for its report. Therefore, the Hon'ble Speaker disallowed any discussion on the matter. Not satisfied with the ruling of the Speaker, the entire Opposition, barring Manas Chaudhuri, MLA and Adolf Lu Hitler Marak, MLA walk out.

1. Questions :

Starred Questions No.5 to No.9 were disposed off till 10:50 a.m. On Starred Questions No.5, Supplementary Questions were raised by Shri Ardent Basaiawmoit, MLA, and Shri H.S. Lyngdoh, MLA. On Starred Question No.6, Supplementary Questions was raised by Shri Ardent Basaiawmoit, MLA. On Starred Question No.7, Supplementary Questions was raised by Shri H.S. Lyngdoh, MLA. On Starred Question No.9, Supplementary Questions were raised by Shri Ronnie V. Lyngdoh, MLA, Shri Ardent Basaiawmoit, MLA, Shri L. Rymbui, MLA, Shri H.S. Lyngdoh, MLA and Shri E.C. Bamon, MLA.

2. Motions :

Shri. Conrad K. Sangma, Leader of Opposition, moved Motion No.1 "This House do now discuss the creation of integrated check gates/single window collection system". Other Members who participated in this Motion were Shri Manans Chaudhuri, MLA, Shri James K. Sangma, MLA, Shri Marcuise N. Marak, MLA and Shri E.C. Bamon, MLA. On the absence of Shri Ismail R. Marak, Minister, Shri Adviser Pariong, Parliamentary Secretary replied on his behalf.

Shri Manas Chaudhuri, MLA, moved Motion No.2 "This House do now discuss the state of our schools and the school teachers". Other Members who participated in this Motion were Shri Omillo K. Sangma, MLA and Shri E.C. Bamon, MLA. Reply was given by Smti M. Ampareen Lyngdoh, Minister, Education.

Shri Conrad K. Sangma, Leader of Opposition, moved Motion No.3 “This House do now discuss the Public Distribution System in the State with specific reference to rice, sugar and kerosene”. Other Members who participated were Shri James K. Sangma, MLA and Shri Manas Chaudhuri, MLA. Shri Manas Chaudhuri, MLA was still on his feet and could not complete his speech as time was up.

4. ADJOURNMENT :

Since there was no more Business to be transacted, the House was adjourned till 10 a.m. on Wednesday, the 24th March, 2010.

W. M. Rymbai
Secretary,
Meghalaya Legislative Assembly.
